

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2016 &
IA NO. 321 OF 2016**

Dated: 24th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Siwana Solar Power Project (P) Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Nimesh Kr. Jha

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

ORDER

IA No. 321 of 2016 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for hearing on **07.11.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**